

Annexure 2
Joister Infoserve Private limited
Date of Commencement of CIRP 21.05.2024
List of Creditors as on 02.03.2026
LIST OF OPERATIONAL CREDITORS (EMPLOYEES AND WORKMEN)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Amol Dhruvabal Yerunkar	06-05-2024	239056.00	0.00	0.00	239056.00	0.00	Please refer Note no. 1
2	Rajesh Vasudev Mundekar	06-05-2024	1119776.00	50076.00	0.00	1069700.00	0.00	Please refer Note no. 1
3	Santosh Chandrakant Dhuri	06-06-2024	900000.00	0.00	0.00	900000.00	0.00	Please refer Note no. 5
4	Jyoti Katkar	21-06-2024	361946.00	0.00	0.00	361946.00	0.00	Please refer Note no. 5
5	Purnachandra Udaynath Pala	07-01-2024	45153.00	45153.00	0.00	0.00	0.00	Please refer Note no. 5
6	Ramashraya M Prasad	07-04-2024	23644.00	0.00	0.00	23644.00	0.00	Please refer Note no. 5
7	Rahul Omprakash Gupta	22-07-2024	4202126.73	663936.00	0.00	3538190.73	0.00	Please refer Note no. 5
8	Nimesh Lalit Sawant	24-07-2024	570582.00	382190.00	0.00	188392.00	0.00	Please refer Note no. 5
9	Nutan Nathuram Walanj	08-02-2024	15000.00	15000.00	0.00	0.00	0.00	Please refer Note no. 5
10	Siddharth Dongre	08-06-2024	214672.00	214672.00	0.00	0.00	0.00	Please refer Note no. 5
11	Ganesh Dalvi	08-06-2024	543173.00	43978.00	0.00	499195.00	0.00	Please refer Note no. 5
12	Swara Rupesh Padyar	08-07-2024	173232.00	40800.00	0.00	132432.00	0.00	Please refer Note no. 5
13	Akshay Balasaheb Aher	08-02-2024	56008.00	0.00	0.00	56008.00	0.00	Please refer Note no. 5
14	Krunal R Patel	08-11-2024	479380.00	164271.00	0.00	315109.00	0.00	Please refer Note no. 5
15	Ranjit Jagannath Mohite	16-08-2024	16483.00	10000.00	0.00	6483.00	0.00	Please refer Note no. 5
16	Yasin Ismail Bhoowar	17-08-2024	805366.00	0.00	0.00	805366.00	0.00	Please refer Note no. 5
17	Vaibhav Vasant Shelar	29-08-2024	142645.00	0.00	0.00	142645.00	0.00	Please refer Note no. 5
18	Gaurav Mahnar Solanki	09-07-2024	328070.00	30916.00	0.00	297154.00	0.00	Please refer Note no. 5
19	Nikhil suresh ghorpade	25-09-2024	273500.00	0.00	0.00	273500.00	0.00	Please refer Note no. 5
20	Chandrika Pradip Deshmukh	10-06-2024	79200.00	0.00	0.00	79200.00	0.00	Please refer Note no. 5
21	Sahebe Alam Mubarak Ali Idrishi	10-08-2024	29442.00	0.00	0.00	29442.00	0.00	Please refer Note no. 5
22	Akash Mishra	23-10-2024	238634.00	0.00	0.00	238634.00	0.00	Please refer Note no. 5
	Total		10857088.73	1660992.00	0.00	9196096.73	0.00	

Notes:

- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available from the corporate debtor. The admitted claim may undergo change subject to the verification and collation of claims which is continuing. The details in relation to pending salary dues, PF dues and TDS have been sought from the CD.
 - As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
 - The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
 - Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
 - The claimant has only claimed PF / salary plus PF and separate claim from PF department has also been received which has been partially admitted as per books of accounts. Thus, the claim of PF amount from the employees is not admitted.
 - The following claims have been received after RFRP issue date and the RP exercised discretion to place it before the CoC members in the 6th CoC meeting held on 30th December 2024 for their recommendation, in line with the regulations under IBC. During the meeting, the CoC thoroughly discussed the delayed submission and recommended not to proceed with the delayed claim due to the delay in submission, as provided by the provisions of the IBC, 2016, which emphasize timely submission of claims to ensure an orderly and equitable resolution process.
- In view of the decision of the COC, the undersigned has not admitted below claims being received after due date:

Yeshwant Yuvraj Jare	16/11/2024	225000
Suchita Mahesh Berde	18/11/2024	74560
Hemant N Tanavde	19/11/2024	454806
Siddhesh Ramkrishna Nate	19/11/2024	285625
TANVEER ALTAB BAGWAN	27/11/2024	164320
Meenakshi Sundaram	30-11-2024	537000
Manohar kharat	05-12-2024	199000
Pallavi Vijay Jadhav	11-12-2024	375000

7. The following claims have been received after RFRP issue date and is pending for recommendation from COC :

1 Tukaram Chaudhari	1/4/2025	113658
2 Vikas Gholap	12/26/2024	761088
3 Hemant Sutar	1/2/2025	265784
4 Rupali Kamble	1/2/2025	214446
5 Sandeep Kamble	1/2/2025	251200
6 ZEESHAN ZAHID HUSSAIN SHAIKH	12/26/2025	271663
7 Mayur Patil	12/18/2024	15000

Garima Diggival
Resolution Professional

Joister Infoserve Private Limited

Reg. no IBBI/PA-001/IP-P-02018/2020-2021/13158

AFA No: AA1/13158/02/300626/108202 valid upto 30.06.2026

